

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 173
TO BE ANSWERED ON 03.02.2020**

MATERNITY BENEFIT ACT

**173. DR. SHRIKANT EKNATH SHINDE:
SHRI HEMANT SRIRAM PATIL:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has come out with a report on working of the Maternity Benefit Act in 2014;**
- (b) if so, the number of establishments covered by the Act and the number of women in such establishments who claimed maternity entitlements;**
- (c) the number of women who were provided maternity entitlements including the amount of entitlement paid out and the number of complaints received for not implementing the Act and action taken thereof;**
- (d) if not, whether the Ministry is monitoring implementation of the Act; and**
- (e) whether such data has been compiled for years 2015-19, if so, the details thereof and if not, reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): Yes, Sir.

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(b) to (e): The number of establishments covered by the Act and the number of women in such establishments who claimed maternity entitlements is at Annex-I.

The number of complaints received and prosecutions launched (by States) during the year 2014 to 2016 is at Annex-II.

The Maternity Benefit Act, 1961 is implemented by the Central Government as well as the State Governments in their specific spheres. The complaints received for violation of provisions of the Act by respective Governments are dealt with as per the provisions of the Act.

Annexure referred to in reply to Part (b) to (e) of Lok Sabha Un-starred Question No. 173 to be answered on 03/02/2020 raised by Dr Shrikant Eknath Shinde & others regarding Maternity Benefit Act.

WORKING OF THE MATERNITY BENEFIT ACT, 1961 DURING THE YEAR 2014 to 2016.						
Years	Number of establishments covered by the Maternity Benefit Act	Number of establishments submitting returns	Aggregate No. of women workers employed daily in establishments submitting returns	No. of women who claimed maternity benefit during the year	No. of claims accepted and paid either fully or partially	Total amount of maternity benefits paid including bonus (in Rs.).
1	2	3	4	5	6	7
2014	149231	27560	799142	35035	32782	606332847
2015	88310	26558	969259	41123	24260	685581169
2016	82361	23371	924017	31568	28591	251743001

Note: 1: Above figure relates to the Factories, Plantations, Mines and Other Establishments during the said year.

2: The report is based on the information received from different States and Union Territories which varies year to year.

3: Prescribed date for submission of returns to Labour Bureau by the State Governments for the year 2019 is 30th April, 2020.

Annexure referred to in reply to Part (b) to (e) of Lok Sabha Un-starred Question No. 173 to be answered on 03/02/2020 raised by Dr Shrikant Eknath Shinde & others regarding Maternity Benefit Act.

Number of complaints received and prosecutions launched (By States) during the year 2014 to 2016

Years	No. of complaints received	No. of complaints/establishment investigated	No. of prosecutions launched	No. of convictions obtained	Amount of fine levied (Rs.)
1	2	3	4	5	6
2014	17	710	9	16	34700
2015	6	3	9	5	20000
2016	-	636	2	7	25000

Note: 1: Above figure relates to the Factories, Plantations, Mines and Other Establishments during the said year.

2: The report is based on the information received from different States and Union Territories which varies year to year.

3: Prescribed date for submission of returns to Labour Bureau by the State Governments for the year 2019 is 30th April, 2020.
